Recognising lightning as natural calamity

- 363. SHRI S. THANGAVELU: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government is considering to recognise lightning as a natural calamity;
- (b) whether it is also a fact that once it is recognised as a natural calamity, its victims would become eligible for compensation from national relief funds;
- (c) whether Government has received any representation demanding inclusion of lightning as a natural calamity; and
 - (d) if so, the details thereof?

Written Answers to

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) The issue of inclusion of any disaster in the list of notified natural disasters has traditionally been considered by the successive Finance Commissions set up under the clause (1) of article 280 of the Constitution from time-totime. The 13th Finance Commission had inter-alia considered the proposal for inclusion of lightning. However, the same was not recommended as one of the disasters qualifying for assistance from State Disasters Response Fund (SDRF)/ erstwhile Calamity Relief Fund and National Disaster Response Fund (NDRF)/ erstwhile National Calamity Contingency Fund.

Presently, the lightning is not among the eligible natural disasters for relief under the SDRF/NDRF. However, this Ministry has already submitted its Memorandum to the 14th Finance Commission, in which it has suggested the Commission to consider the request of the State Government for inclusion of other natural disasters including lightning, in the list of notified disasters eligible for assistance from SDRF/NDRF.

The State Governments are required to provide relief from their own resources, to the people affected due to lightning as per their relief codes/manual.

Crimes against women and children in Delhi and NCR

- 364. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether crimes against women and children have been going up unabated in Delhi and NCR:
 - (b) if so, the details along with the reasons therefor;

(c) whether Government has devised some fresh strategy to control such heinous crimes; and

[RAJYA SABHA]

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) As per information provided by the National Crime Records Bureau (NCRB) there has been rise in number of registered cases of crimes against women and children in Delhi and NCR in recent times. Crime-wise details on crimes against women and children are given in Statement-I and II respectively (See below).

There are various reasons (societal, economic etc.) for rise in crimes against women and children. The spurt in registration of cases in 2013 can be attributed to enactment of the Criminal Law (Amendment) Act, 2013 whereby non-registration of cases by police u/s 166A of IPC has been designated as criminal offence.

(c) and (d) The President of India on 2nd April, 2013 has consented to the Criminal Law (Amendment) Act 2013, which has come into force since 3rd Feb, 2013 on crimes against women. It has enhanced punishment for crimes like rape, sexual harassment, stalking, voyeurism, acid attacks, indecent gestures like words and inappropriate touch etc. The new laws have provisions for increased sentence for rape convicts, including lifeterm and death sentence, besides providing for stringent punishment for offences such as acid attacks, stalking and voyeurism. The Protection of Children from Sexual Offences (POCSO) Act, 2012, has come into effect from 14th November, 2012 is a special law to protect children from sexual abuse and exploitation.

The Ministry of Home Affairs has been sanctioned a total of ₹ 321.69 crore out of the Nirbhaya Fund to implement emergency response system to attend calls from women in distress and provide them immediate assistance.

The Ministry of Home Affairs has adopted a multi-pronged strategy to counter human trafficking. In pursuance of this objective, Ministry of Home Affairs has established a total number of 225 Anti-Human Trafficking Units (AHTUs) in various districts of the country.

To create a mechanism for tracking 'missing' and 'found' children, the Ministry of Women and Child Development has developed a national portal called 'TrackChild' which has data on 'missing' and 'found' children.

State/UT-wise and crime head-wise cases reported under crime against women in Delhi and NCR during 2011-2013

			ביייני מו	Denn ana mon aning 2011-2013	. 2011-21102			
NCR Regions	Rape	Kidnapping & Abduction of Women and Girls	Dowry Death	Assault on Woman with Intent to Outrage her Modesty	Assault Insult to on Woman the Modesty with of Women Intent to Outrage her Modesty	Cruelty by Husband or his Relatives	Importation of Girls from Foreign Countries	Total
1	2	3	4	5	9	7	8	6
2011								
Alwar	66	143	53	136	0	556	0	286
Baghpat	12	74	17	35	0	106	0	244
Bulandshahr	47	192	50	94	0	362	0	745
Faridabad	54	82	10	31	59	218	0	454
Gautambudh Nagar	25	95	25	42	0	102	0	289
Ghaziabad	22	219	47	59	0	255	0	602
Gurgaon	40	37	25	27	29	107	0	265
Jhajjar	32	19	12	20	26	117	0	226
Meerut	79	271	36	66	0	400	0	885
Mewat	28	23	7	6	3	119	0	189

156	5 И	Vritte.	n Ans	swers	i to		[RA	ĄJYA	SAI	ВНА]	1			Unsta	arred	'Que.	stions
6	5193	217	339	190	312	282	11419		1120	213	627	454	343	629	305	215	888
~	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
7	1575	75	163	94	124	156	4529		655	9/	304	197	142	277	150	135	435
9	162	0	19	34	52	15	399		0	0	2	84	0	0	31	14	0
5	657	32	29	19	38	19	1346		135	26	63	31	50	09	18	19	129
4	142	13	П	7	6	23	487		47	19	48	&	17	41	15	10	39
e,	2085	43	70	19	32	42	3446		154	74	164	87	115	220	47	17	231
2	572	54	47	17	57	27	1212		129	18	46	47	19	31	44	20	54
_	NCT Delhi	Palwal	Panipat	Rewari	Rohtak	Sonipat	Total	2012	Alwar	Baghpat	Bulandshahr	Faridabad	Gautambudh Nagar	Ghaziabad	Gurgaon	Jhajjar	Meerut

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								13									
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168	1985	107	136	102	143	185	5197		707	106	162	255	164	491	290	109	509
24	10	3					5									3	
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15	727	27	23	16	24	26	1389		288	56	197	90	136	233	16	44	277
5	134	12	15	12	12	30	464		42	12	52	22	31	44	18	22	42
	-						7										
15	2160	47	19	20	23	49	3490		253	72	255	115	150	289	184	38	282
50	902	32	35	24	37	32	1324		316	25	16	65	39	84	82	17	109
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Mewat	NCT Delhi	Palwal	Panipat	Rewari	Rohtak	Sonipat	Total	2013	Alwar	Baghpat	Bulandshahr	Faridabad	Gautaml	Ghaziabad	Gurgaon	Jhajjar	Meerut

158	И	ritter	ı Ans	wers	to		[RAJ 	YA SABH	IA]					Un	starr	ed (Ques	tions
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								21			Other	Crimes				12		0	0
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7	198	33	192	118	117	127	167	45		Cases Registered under Crime against Children in Delhi and NCR during 2011-2013	Selling	Jo	Girls	for	Prostitution	10		0	0
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9	7	916	23	19	52	39	48	1226	;	Delhi and I	Exposure Procuration Buying	Jo	Minor	Girls	П	8		89	0
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4,	4	3515	7	9	9	20	7	5304	State	against C	Abetment	Jo	Suicide			9		5	0
4	10	144	12	14	13	17	27	522		nder Crime	Focticide					5		3528	09
3	33	3609	49	114	48	57	57	5605	,	legistered un	Kidnapping	and	Abduction			4		339	24
2	89	1636	51	52	43	51	50	2785		Cases H	Rape					3		39	9
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-	Mewat	NCT Delhi	Palwal	Panipat	Rewari	Rohtak	Sonipat	TOTAL	Source:		SI. No.					-		÷	6

Written Answers to	[26 Nover	mber, 2014] U	Instarred Questions 159
70 138 28 71 192	65 39 0 0 33	0 25 1 0	4736 4221 120 88 71
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55 81 14 53	42 17 0 0 20	0 17 0	4024 3686 65 77 42
6 31 13 15 39	16 0 0 10	0 8 0 0	512 415 40 6
9 23 1 3	3 0 0 0	0 0 0 0	105 41 8 5 5
Baghpat Bulandshahr Gautambudh Nagar Ghaziabad Meerut	Faridabad Gurgaon Jhajjar Mewat Palwal	Panipat Rewari Rohtak Sonipat	Total 2012 Delhi NCT Alwar Baghpat Bulandshahr
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16	0	Writi	ten A	nswe	ers to)		[RA	JYA	SAI	ЗНА]			Un	starı	red Q)uest	ions
13	86	130	145	75	99	0	31	31	96	25	0	8	5205		202	58	197	175	240
12	0	0	0	0	0	0	0	0	0	0	0	0	-		0	7	38	21	34
11	0	0	0	0	0	0	0	0	0	0	0	0	4		0	0	\vdash	0	0
10	0	0	0	0	0	0	0	0	0	0	0	0	-		0	0	0	0	0
6	2	0	0	0	0	0	0	0	0	0	0	0	5		0	0	0	0	0
8	0	0	П	0	4	0	0	0	9	0	0	0	98		0	0	0	0	0
7	0	0	0	0	0	0	0	0	Т	0	0		2		7	0	0	0	0
9	-	0	0	7	0	0	0	0	0	0	0	0	10		0	0	0	0	4
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4	&	16	23	27	26	0	18	12	19	10	0	4	637		101	36	112	133	180
ε	~	18	36	7	33	0	2	0	ω	0	0	æ	150		83	10	27	8	14
2	Gautambudh Nagar	Ghaziabad	Meerut	Faridabad	Gurgaon	Jhajjar	Mewat	Palwal	Panipat	Rewari	Rohtak	Sonipat	Total	2013	Alwar	Baghpat	Bulandshahr	Gautambudh Nagar	Ghaziabad
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.9	Meerut	27	115	0	0	-	0	0	0	0	63	234
7.	Faridabad	31	41	4	0	0	0	0	0	0	13	94
∞.	Gurgaon	17	184	0	0	3	0	0	0	0	0	212
6	Jhajjar	6	33	0	_	0	0	0	0	0	8	54
10.	Mewat	35			0		0		0	0	0	58
11.	Palwal	22			0	0	0		0	0	-	55
12.	Panipat	20	50		5	2	0	0	0	7	0	98
13.	Rewari	18	21	0	0	0	0	0	0	0	15	58
14.	Rohtak	9	2	0	0	0	0	0	0	0	28	39
15.	Sonipat	5	9	0	0	1	0	0	0	_	7	22
16.	Delhi NCT	757	5809	3.	1	56	0	0	0	1	537	7199
	Тотаг	1089	0289	20	11	71	0	0	0	5	772	8983
Source	Source: Crime in India											